Central Fund for Unorganised Sector Labour Welfare

- 533. SHRI RAVULA CHANDRA SEKAR REDDY: Will the Minister of LABOUR be pleased to state:
- (a) whether Government have decided to provide Rs. 1,000 crore towards the Central Fund for Unorganised Sector Labour Welfare including pensions;
- (b) whether the State Governments would also be required to contribute towards this fund;
- (c) if so, the ratio of the Central and the State contributions towards the fund; and
 - (d) the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI SANTOSH GANGWAR): (a) No, Sir.

(b) to (d) Do not arise.

Houses to cyclone-affected labourers of Gujarat

- 534. SHRI BACHANI LEKHRAJ: Will the Minister of LABOUR be pleased to state:
- (a) whether Government are aware that all those labourers who lost their houses in 1998 cyclone in Gujarat were promised to be given houses in Kutch district of Gujarat;
- (b) if so, the number of houses proposed to be constructed for the purpose;
- (c) whether it is a fact that progress made in the construction of houses is far below the satisfactory level;
 - (d) if so, the reasons therefor; and
- (e) the steps taken by Government to accelerate the construction work and by when all the affected labourers would be provided with houses?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI SANTOSH GANGWAR): (a) to (e) No, Sir. However, the State Government has prepared a rehabilitation scheme for affected people including construction of 200 houses which is under implementation.

Job Seekers in Andhra Pradesh

- 535. DR. DASARI NARAYANA RAO: Will the Minister of LABOUR be pleased to state:
- (a) the number of job seekers on the live register of the employment exchanges in Andhra Pradesh as on the 30th June, 2003;
- (b) the number of job seekers who are waiting for jobs for five years and more in such exchanges of the State;
- (c) the number of job seekers provided with jobs through employment exchanges in the State during the last three years, year-wise; and
- (d) the steps being taken to provide the jobs to the job seekers of the State within a time frame?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI SANTOSH GANGWAR): (a) Number of job seekers, all of whom are not necessarily unemployed, on the live register of employment exchanges in Andhra Pradesh as on April, 2003 (latest available) was of the order of 27.33 lakh.

- (b) Information on number of job seekers waiting for jobs for five years and more is not maintained.
- (c) Placements effected by the employment exchanges in Andhra Pradesh during 2000,2001 and 2002 were of the order of 4.7,2.4 & 4.1 thousands respectively.
- (d) The approach to Tenth Plan focusses on providing gainful high quality employment to the additions to the labour force and it is listed as one of the monitorable objectives for the 10th Plan and beyond. The growth strategy of 10th Plan lays emphasis on rapid growth of those sectors which are likely to create high quality employment opportunities and deal with the policy constraints which discourage growth of

[†] Original notice of the Question was received in Hindi.